GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 2799. TO BE ANSWERED ON TUESDAY, THE 18TH MARCH, 2025.

UNNATI SCHEME

2799. SHRI PRADYUT BORDOLOI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the number of registrations received for the UNNATI Scheme since its inception;
- (b) the details regarding the number of beneficiaries and funds disbursed under the scheme since its inception component-wise;
- (c) the details and the proportion of beneficiaries establishing new units and the number undertakings for expansion under the scheme;
- (d) whether the Government has undertaken any assessments into the efficacy of the scheme and the number of jobs generated since it started and if so, the details thereof;
- (e) whether the Government has put in place provisions to retrospectively cover units previously covered under the North East Industrial Development Scheme (NEIDS); and
- (f) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

- (a): Number of applications received is 279 out of which 56 units have been granted registration under UNNATI scheme.
- **(b):** No funds have been disbursed to the industrial units under the scheme as the registered units are yet to file claims.
- **(c):** Of the total 56 applications registered under the UNNATI scheme, 49 are new units and 7 units are are under the category of substantial expansion.
- (d): No.
- (e) & (f): No benefits are being extended retrospectively. However, any unit that has availed benefits under NEIDS, 2017 can apply under UNNATI scheme as an expansion unit, based on notified eligibility criteria. As on date, 5 units (which were also covered under NEIDS) have been granted registration under substantial expansion units category.
